

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 65/RP/2016 in Petition No. 18/TT/2015

Subject: Review Petition No.65/RP/2016 in Petition No. 18/TT/2015 under Section 94(2) of the Electricity Act, 2003

And in the matter of:

Review Petition No. 66/RP/2016 in Petition No. 528/TT/2014

Subject: Review Petition No. 66/RP/2016 in Petition No. 528/TT/2014 under Section 94(2) of the Electricity Act, 2003

And in the matter of:

Review Petition No. 18/RP/2017 in Petition No. 92/TT/2011

Subject: Review Petition No.18/RP/2017 in Petition No. 92/TT/2011 under Section 94(2) of the Electricity Act, 2003

And in the matter of:

Review Petition No. 19/RP/2017 in Petition No. 94/TT/2011

Subject: Review Petition No.19/RP/2017 in Petition No. 94/TT/2011 under Section 94(2) of the Electricity Act, 2003

Date of Hearing : **3.7.2018**

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Applicant : Greenko Budhil Hydro Power Private Limited

Respondents : Power Grid Corporation of India Limited and 17 Others

Parties present : Shri Sanjay Sen, GBHPPL
Shri Akshaya.V.Babu, GBHPPL
Shri Nishant Kumar, GBHPPL
Shri Jyotsna Khatri, GBHPPL
Shri Ambuj Dixit, GBHPPL
Ms. Suparna Srivastava, Advocate, PGCIL
Shri V. Srinivas, PGCIL
Shri R.P. Padhi, PGCIL
Shri Rakesh Prasad, PGCIL
Shri Swapnil Verma, PGCIL
Shri J. Mazumdar, PGCIL



Record of Proceedings

With the consent of the parties , the Commission directed to list the review petitions for hearing at 2.30 pm on 5.7.2018.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

